

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/153(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS SALPUTRI MARKETING PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. Chandan Mishra, Adv. : For RoC

Mr. Joy Saha, Sr. Adv. : For Respondents

Mr. Durgesh Jha, PCS

ORDER

1. Ld. Sr. Counsel/Counsel/Authorized Representative for the parties present.
2. When this matter was taken up for hearing, it is stated that Ld. Arguing counsel is suffering from high fever.
3. At the request of Ld. counsel for the petitioner, petition is adjourned to **23/2/2024** for final hearing.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)